(1) Birla Institute of Technology, Mesra (Ranchi) and

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Professor :

(2) The Technological Institute of Textiles, Bhiwani (Haryana).

Information regarding College level institutions offering courses in Arts and Sciences run by the Birla Group is not readily available and is being collected.

- (b) No maintenance grant is provided by the Government or the UGC to the above three Institutions for the conduct of undergraduate courses. The Government provides grants for approved postgraduate courses to Mesra (Ranchi) and Bhiwani Institutes on 100 per cent basis. The UGC provides development grant to Pilani Institute for approved schemes as and when required.
- (c) The admissions to undergraduate courses in Mesra (Ranchi) and Bhiwani Institutes are made on the basis of separate entrance tests conducted for the purpose by these Institutes. The Pilani Institute makes admission on the basis of marks obtained at 10 plus 2 or equivalent examination.

Some seats have been reserved for SC/ST candidates and a few for the nominees of the management in Ranchi and Bhiwani Institutes. Special consideration is given by the Pilani Institute for admission to SC/ST candidates.

- (d) The Federation of University (Service) Teachers Association of Bihar have in a communication to the UGC alleged that candidates even without minimum requisite qualifications and without appearing at the Entrance Examination have been admitted and the admissions in the Institute are based on extraneous considerations rather than merit.
 - (e) Yes, Sir.

National Railway Catering Consultative Council

BURROVE The

*492. SHRI M. ARUNACHALAM: Will the Minister of RAILWAYS be pleased to to lay a statement show-

(a) the composition of the National Railways Catering Consultative Council State-wise and railway Zone-wise; and

(b) what are the reasons for not representations to other giving States?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b). A statement is laid on the Table of the House.

Statement

The composition of the National Railway Catering Consultative Council is as under:

Names

- 1. Pt. Raghunandan Tiwari, Niwas, New Delhi.
- 2. Shri Ramesh Jaidka, Janpath, New Delhi.
 - 3. Dr. S. P. Pandey, Jaunpur, U.P.
- Pati Tripathi, 4. Shri Narendra Gordaribagh, Patna
- 5. Shri Vidyanand Shukla, West Champaran, Bihar.
- 6. Shri Vidyanand Pandey, Jamshedpur, Bihar.
- 7. Shri Ravi Krishna Datta, Ghazipur, U.P.
- 8. Shri Jawahar Prasad Singh, Sunepur, Sarah, Bihar.
 - 9. Shri Hameedshah, Bangalore.
- 10. Shri Prithi Pal Singh, Meerut Cantt., U.P.
- 11. Shri Jagdishwar Reddy, ayat Nagar, Hyderabad.

- 12. Shri Ragunath Pandey, M.L.A., Bihar.
- 13. Shri Chintamani Upadhyaya, Patna.
- 14. Shri S. Prakash, Pusal Basthi, Hyderabad.
- 15. Shri Shambhunath Jha, Rajendra Nagar, Patna.
- 16. Shri Ravindra Mani Tripathi, Khukhundu, Deoria, U.P.
- 17. Dr. Harbhajan Singh, Ferozepur, Punjab.
- 18. Shri Chandan Bagchi, Patna Cantt, Bihar.
 - 19. Dr. Adanan Khan, Siwan, Bihar.
- (b) The members have not been drawn on the basis of States of Railway Zones.

कम दूरी की रेलगाड़ियां चलाने पर वित्तीय हानि

*493 श्री रामावतार शास्त्री: क्या हेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कम दूरी वाली रेलगाड़ियां चलाने पर संस्कार को वित्तीय हानि होती है;
- (ख) यदि हां, तो उसका ब्यौरा क्या है; ग्रौर
- (ग) क्या यह भी सच है कि इस वित्तीय हानि को पूरा करने के लिए सरकार का विचार कम दूरी वाली रेल-गाड़ियों के किराये में वृद्धि करने का है?

रेल यंत्रालय में तथा संसदीय कार्य विभाग यें उप यंत्री (श्री मिल्लकार्जुंन): (क) वर्तमान लेखा प्रणाली में भिन्न-भिन्न गाड़ियों की ग्रामदनी ग्रौर खर्च के ग्रांकड़े ग्रलग से नहीं रखे जाते। इसलिए भिन्न-भिन्न गाड़ियों के लाभ या होनि के ग्रांकड़े तत्काल उपलब्ध नहीं हैं।

बहरहाल, नमूना अध्ययन करने पर पता चला है कि कम दूरी की गाड़ियों के संचालन की लागत अपेक्षाकृत अधिक है।

- (ख) प्रश्न नहीं उठता।
- (ग) निवेश की लागत में वृद्धि श्रौर संसाधनों की बढ़ाने की श्रावश्यकता को देखते हुए रेल किरायों में संशोधन करना एक सतत प्रक्रिया है।

Floating of a Public Limited Co., Madras, to run Hospitals

*494. SHRI SONTOSH MOHAN DEV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a Public Limited Company has been floated in Madras to run hospitals with the approval of the Central Government;
- (b) if so, whether a_{n_y} Financial Institutions have granted or propose t_0 grant loans for this venture; and
 - (c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) M/s. Apollo Hospital_s Enterprise Ltd., Madras has been floated at a Public Limited Company to set up a Hospital—cum—Hotel complex in Madras. Central Government's approval for setting up of a hospital is not required.

(b) and (c). The Government have agreed, in principle, to the proposal of this Company for raising equity of Rs. 2.5 crores for the new hospital complex in Madras.